

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO -1074
ANSWERED ON – 31/07/2024

PROBLEMS IN RECENTLY CONSTRUCTED HIGHWAYS

1074. SHRI ABDUL WAHAB:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that many National Highways recently constructed have many critical road problems such as potholes, bridge collapse and other technical issues;
- (b) if so, the details of all such National Highways with the name of Company that built it in the last three years; and
- (c) the details of action taken by Government against such Companies and Project directors?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Development and maintenance of NHs is a continuous process. The conditions of NHs including condition of bridges are assessed from time to time by the Ministry and its various executing agencies such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Limited (NHIDCL), Border Roads Organisation (BRO), Public Works Departments (PWDs) / Road Construction Departments (RCDs) / Corporations of State Governments / Union Territories (UTs). The works on NHs are accordingly taken up from time to time as per traffic density, condition of road, inter-se priority and availability of funds to keep the NHs in traffic worthy condition; such works also include rectification of deficiencies and damages caused due to various reasons, rehabilitation and strengthening of NHs, capacity augmentation to higher lane configurations, providing adequate drainage systems, repair / rehabilitation / construction of bridges etc.

State / Union Territory (UT) - wise details of reported damages that occurred on NHs during the last three years are at Annexure-I.

There has been a few incidences of collapse of bridges on NHs in the country. The details of collapse of bridges during each of the last three years, details of investigations carried out and action taken against defaulting contractors/concessionaires, wherever applicable, are at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1074 ANSWERED ON 31.07.2024 ASKED BY SHRI ABDUL WAHAB REGARDING PROBLEMS IN RECENTLY CONSTRUCTED HIGHWAYS

State / UT - wise details of reported damages that occurred on NHs during the last three years: -

| Sl. No. | State/UT | Length of Damaged NHs (in km) | | |
|---------|---------------------------|-------------------------------|---------|---------|
| | | 2021-22 | 2022-23 | 2023-24 |
| 1 | Andhra Pradesh | 192 | 85 | 12 |
| 2 | Arunachal Pradesh | 95 | 102 | 71 |
| 3 | Assam | 278 | 463 | 293 |
| 4 | Bihar | 92 | 139 | 115 |
| 5 | Chhattisgarh | 105 | 97 | 0 |
| 6 | Gujarat | 222 | 304 | 96 |
| 7 | Haryana | 74 | 75 | 61 |
| 8 | Himachal Pradesh | 170 | 76 | 26 |
| 9 | Jharkhand | 490 | 253 | 29 |
| 10 | Karnataka | 164 | 123 | 46 |
| 11 | Kerala | 223 | 159 | 1 |
| 12 | Madhya Pradesh | 62 | 113 | 399 |
| 13 | Maharashtra | 866 | 785 | 222 |
| 14 | Manipur | 20 | 14 | 24 |
| 15 | Meghalaya | 104 | 148 | 172 |
| 16 | Mizoram | 80 | 42 | 61 |
| 17 | Nagaland | 53 | 29 | 58 |
| 18 | Odisha | 131 | 104 | 35 |
| 19 | Punjab | 126 | 67 | 22 |
| 20 | Rajasthan | 598 | 449 | 129 |
| 21 | Sikkim | 8 | 21 | 7 |
| 22 | Tamil Nadu | 305 | 200 | 380 |
| 23 | Telangana | 828 | 35 | 17 |
| 24 | Tripura | 108 | 34 | 8 |
| 25 | Uttar Pradesh | 118 | 354 | 85 |
| 26 | Uttarakhand | 406 | 601 | 169 |
| 27 | West Bengal | 85 | 235 | 118 |
| 28 | Andaman & Nicobar Islands | 48 | 71 | 57 |
| 29 | Jammu & Kashmir | 26 | 71 | 5 |
| 31 | Ladakh | 2 | 1 | 0 |
| 32 | Puducherry | 27 | 0 | 0 |

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1074 ANSWERED ON 31.07.2024 ASKED BY SHRI ABDUL WAHAB REGARDING PROBLEMS IN RECENTLY CONSTRUCTED HIGHWAYS

Details of collapse of bridges during each of the last three years including the lives lost, details of investigations carried out and action taken against defaulting contractors/concessionaires, wherever applicable: -

| S. No. | NH No. | State | Name of the Bridge / Location | Details of Bridge Collapse | No. of Lives Lost | Year of Collapse | Action taken against Defaulting Contractor/ Concessionaire |
|--|--------|------------------|-------------------------------|---|-------------------|------------------|--|
| (i) Existing Permanent Bridges and Temporary Bailey Bridges | | | | | | | |
| 1 | 716 | Andhra Pradesh | Km 153/200 | Constructed in 1977. Due to heavy floods failure has taken place. | 0 | 2021-2022 | Not applicable |
| 2 | 105 | Haryana | Km 7+706 | Bridge Failure due to unprecedented flood | 0 | 2023-2024 | Not applicable |
| 3 | 105 | Haryana | Km 14+020 | | 0 | 2023-2024 | Not applicable |
| 4 | 105 | Himachal Pradesh | Km 17+661 | | 0 | 2023-2024 | Not applicable |
| 5 | 46 | Madhya Pradesh | Km 77.900 | Due to old and dilapidated bridge. Failed due to overloading. | 0 | 2022-2023 | FIR has been launched against the transporter of the heavy consignment and legal notice was also served. |
| 6 | 62 | Meghalaya | Km 217 | Washed out due to high flood | 0 | 2022-2023 | Not applicable |
| 7 | 326 | Odisha | Km 297/520 | Old Bridge | 0 | 2022-2023 | Not applicable |
| 8 | 16 | Odisha | Km 79+614 | Shear failure of pier cap at pier edge interface due to corrosion and tensile failure of transverse steel reinforcement (along the width of the pier). Possible deficiency in provision of reinforcement in the pier cap. | 0 | 2023-2024 | (1) Penalty of Rs.5 Cr imposed on the Construction Contractor, M/s. Gammon India Ltd. (2) Penalty of Rs. 20 Lakh imposed on the then Supervision Consultant i.e. M/s. LBLL-NICE (JV) of Construction of Bridge. (3) Debarment of DPR Consultant M/s Sheladia Associates for 1 year. (4) The cost of entire remedial measures / reconstruction including |

| S. No. | NH No. | State | Name of the Bridge / Location | Details of Bridge Collapse | No. of Lives Lost | Year of Collapse | Action taken against Defaulting Contractor/ Concessionaire |
|--------|----------------|-------------------|-------------------------------|--|-------------------|------------------|--|
| | | | | | | | cost of DPR preparation recovered from the existing Concessionaire M/s DBL Chandikhole Bhadrak Highways Limited (5) Penalty of Rs. 20 Lakh and debarment for 1 year on Independent Engineer M/s. TPF Gentisa Eurostudios S.L with Segmental (6) Debarment for 3 years against the then Shri R K Singh, Sr. Bridge Engineer from Supervision Consultant i.e. M/s. LBLL-NICE(JV) |
| 9 | 510 | Sikkim | Sirwani Bridge (Km 0+200) | Due to excessive rainfall and glacial Lake Outburst Flood | 0 | 2023-2024 | Not applicable |
| 10 | | Uttar Pradesh | | due to heavy flood | 0 | 2022-2023 | Not applicable |
| 11 | 44 | Jammu and Kashmir | Km 46+305 to km 46+864 | Event was a Natural Calamity wherein excessive discharge due to unprecedented rains caused scouring beyond the prescribed design limits and damaged 3 pier foundations and caused settlement of spans. | 0 | 2023-2024 | Not applicable |
| 12 | 313 | Arunachal Pradesh | Km 120 | Bailey bridge failed due to overloading. | 0 | 2021-2022 | Not applicable |
| 13 | 37 (old NH-53) | Manipur | Km 98.7 | Scouring of the Abutment due to heavy incessant Rain | 0 | 2022-2023 | Not applicable |
| 14 | 102B | Manipur | Km 120.9 | Flash flood and overloading | 0 | 2022-2023 | Not applicable |
| 15 | 208 | Tripura | Km 180 | Due to movement of Overloaded heavy vehicle | 0 | 2022-2023 | Not applicable |

| S. No. | NH No. | State | Name of the Bridge / Location | Details of Bridge Collapse | No. of Lives Lost | Year of Collapse | Action taken against Defaulting Contractor/ Concessionaire |
|--|--------|-------------|---------------------------------|---|-------------------|------------------|---|
| (ii) Under Construction Bridges | | | | | | | |
| 1 | 131G | Bihar | Km 11+800 | A girder collapse incident occurred during construction activities, attributed to a mechanical failure that took place while a Hydra crane was being used to position shuttering for cross-girder work. | 0 | 2022-2023 | Two persons from Supervision Consultants and Two persons from Contractor side suspended from the Project. Further, necessary safety measures were suggested by Expert Committee to avoid further mishappenings. |
| 2 | 20 | Bihar | Km 133+720 | One no of PSC Girder fallen down during erection due to the Winch failure of Crane of Elevated Structure. | 1 | 2022-2023 | Two persons from Supervision Consultants and Two persons from Contractor side suspended from the Project. Further, necessary safety measures were suggested by Expert Committee to avoid further mishappenings. |
| 3 | 527A | Bihar | Km 10.270 to 10.330 (P154-P153) | A girder collapse incident occurred during construction activities, attributed to a mechanical failure | 1 | 2023-2024 | Chief Project Manager & Engineer (Launching) of Contractor and Team Leader cum Senior Bridge Engineer & Assistant Bridge Engineer of Authority's Engineer worked at the time of Collapse have been suspended by the Authority (NHAI). |
| 4 | 66 | Kerala | Km 72+297 VUP (LHS) | Collapsed during the concreting due to staging failure | 0 | 2022-2023 | Action taken on Concessionaire & Consultancy agencies. Suspended Key persons up to 4 months and Penalty Imposed. |
| 5 | 66 | Maharashtra | Km 212/105 | The girder of under | 0 | 2023-2024 | An expert committee of 3 bridge |

| S. No. | NH No. | State | Name of the Bridge / Location | Details of Bridge Collapse | No. of Lives Lost | Year of Collapse | Action taken against Defaulting Contractor/ Concessionaire |
|--------|--------|--------|-------------------------------|--|-------------------|------------------|--|
| | | | | construction Chiplun Flyover was collapsed during launching. | | | experts set up to ascertain cause of failure. |
| 6 | 16 | Odisha | Km 96+326 | Human error | 0 | 2021-2022 | Penalty of Rs.30 Lakhs on the Concessionaire and penalty of Rs. 5 Lakhs on the Independent Engineer imposed. Team Leader of IE and Key Personnel of Concessionaire was suspended |
